

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 399/2013

Wednesday, 11th day of December 2013

**CORAM:**

**HON'BLE MR. JUSTICE A.K. BASHEER, JUDICIAL MEMBER  
HON'BLE MR. K. GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Dr. Ansuman Das, aged 41 years, S/o S.K. Das,  
Junior Fisheries Scientist,  
Fishery Survey of India, Beach Road, Visakhapatnam,  
Residing at: Flat No.5, M.K. Nivas, Door No. 8-42-45, Tamil Street,  
Chinna Waltair, Visakhapatnam-530001, Andhra Pradesh.

(By Advocate Mr. M.P. Krishnan Nair)

Vs.

1. Union of India, rep. by the Secretary to the Government of India, Ministry of Agriculture, (Department of Animal Husbandry, Dairying and Fisheries), New Delhi-110001.
2. The Director General, Fishery Survey of India, Botawala Chambers, Sir P.M. Road, Mumbai-400 001.
3. The Zonal Director, Fishery Survey of India, Kochangadi, Kochi- 682 005.
4. The Union Public Service Commission, New Delhi- 110001, through its Secretary.
5. Jacob Thomas, Senior Scientific Assistant, Fishery Survey of India, Zonal Office, Cochin, residing at FSI Quarters No.G-1, St. Francis Church Cross Road, Cochin-682018.
6. N. Unnikrishnan, Junior Fishery Scientist , Fishery Survey of India, Zonal Office, Cochin, residing at FSI Quarters No.C-1, St. Francis Church Cross Road, Cochin-682018.
7. A . John Chembian, aged 46 years, S/o S. Antony Rayappan Fernando, Sr. Scientific Assistant, Fishery Survey of India, Ministry of Agriculture,

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(Department of Animal Husbandry, Dairying and Fisheries),  
Kochangadi, Cochin-682 005. Now on deputation as Fishery Research  
Investigation Officer, Ministry of Agriculture, New Delhi.)

(By Advocate Mr. Sunil Jacob Jose, SCGSC(R1)  
(By Advocate Mr. Thomas Mathew Nellimoottil (R-4)

The application having been heard on 11.12.2013 the Tribunal on the same day delivered the following.

**ORDER**

**HON'BLE MR. JUSTICE A.K. BASHEER, JUDICIAL MEMBER**

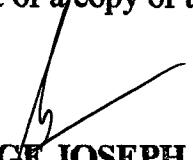
The applicant who is presently working as Junior Fisheries Scientist under the Fisheries Survey of India at Visakhapatnam has filed this Original Application challenging his non-selection to the post of Fisheries Scientist. According to the applicant he had applied for the above post pursuant to A-1 Notification. Interview was held on September 30, 2011 and a panel of selectees was published in October 2011. However, the applicant was placed at Sl. No.2 in the Reserve list. Applicant prays that an appropriate direction may be issued to the respondents to appoint him to the post of Fisheries Scientist.

2. When this Original Application is taken up for consideration today it is submitted by the learned counsel for the respondents that by Communication dated July 12, 2013 the Union Public Service Commission had informed the applicant that his name had been recommended by the Commission to the Secretary to Government of India, Department of Animal Husbandry, Dairying and Fisheries under the Ministry of Agriculture for appointment to the post of Fisheries Scientist. It is further submitted that the said communication was in fact received by the applicant as acknowledged by him in his communication dated July 15. 2013. A copy of the said communication issued to the applicant is also made available for our perusal.

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3. In view of the above development nothing survives for consideration this Original Application.

4. The Original Application is disposed of with a direction to respondent No.1 to issue appropriate order of appointment in favour of the applicant. This shall be done as expeditiously as possible at any rate within one month from the date of receipt of a copy of this order. No costs.

  
**K. GEORGE JOSEPH**  
**ADMINISTRATIVE MEMBER**

  
**JUSTICE A.K. BASHEER,**  
**JUDICIAL MEMBER**

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